

in view the past trends of consumption including those in festival season, overall movement capability etc.

Equipment for T. V. Centres at Raipur and Gulburga

6831. SHRI JANARDHANA POOJARY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state what steps Government have taken to procure the equipment for T.V. Programme Production Centre at Raipur and Gulburga?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): Financial sanction for procurement of equipment has been accorded by Government. Technical estimates for the equipment are under preparation.

Construction Work of a Grid Station at Nawada in Bihar

6832. SHRI KUNWAR RAM: Will the Minister of ENERGY AND COAL be pleased to state:

(a) the present position of Construction work of a Grid Station at Nawada in Bihar; and

(b) when the Station will start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The status of Nawada sub-Station as intimated by the Bihar State Electricity Board is as follows:—

(i) Foundation work and super structure erection completed.

(ii) Transformer erection completed.

(iii) Erection of other equipments completed to the extent of nearly 70 per cent.

(b) It is expected that the sub-Station would be completed by the end of March, 1981.

Central Irrigation Scheme for Nalanda, Nawadah and Southern part of Monghyr District

6833. SHRI VIJAY KUMAR YADAV: will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that Nalanda, Nawadah and Southern part of Monghyr district have fallen under rain shadow area; and

(b) if it is true, whether any Central Irrigation Scheme has been prepared for those areas, if so, details thereof?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY): (a) No, Sir.

(b) No Central Irrigation Scheme has been prepared for these areas as Irrigation is a State subject.

Exemption of National Award Winning Films Entertainment Tax

6834. SHRI CHIRANJI LAL SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have considered the request of the All India Films Goers Association for exemption of National award winning films from the levy of entertainment tax to enable more people to see these films; and

(b) if so, action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) and (b). No request has been received from the All India Films Goers Association. However, Government has, of its own, recommended on 16-4-1980